

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 1334/95

Transfer Application No.

Date of Decision 19.1.96

National Railway Mazdoor
Union and Another.

Petitioner/s

Shri S.N.Pillai

Advocate for
the Petitioners

Versus

Union of India and others

Respondent/s

Shri S.C.Dhawan.

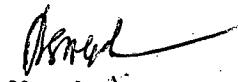
Advocate for
the Respondents

CORAM :

Hon'ble Shri. B.S. Hegde, Member (J)

Hon'ble Shri. M.R. Kolhatkar ~~Member~~ (A)

- (1) To be referred to the Reporter or not ?
- (2) Whether it needs to be circulated to other Benches of the Tribunal ?


(B.S. Hegde)
Member (J)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH 'GULESTAN' BUILDING NO.6
PRESCOT ROAD, BOMBAY :1

Original Application No.1334/95

Friday, this the 19th Day of January 1996

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Hon'ble Shri M.R. Kolhatkar, Member (A)

National Railway Mazdoor
Union and Another

... Applicants

By Advocate Shri S.N. Pillai

V/s.

Union of India through
The General Manager,
Central Railway,
Bombay VT, Bombay.

The Sr. DEE(TRS),
Kurla Carshed,
Central Railway,
Kurla, Bombay.

... Respondents.

By Advocate Shri S.C. Dhawan.

ORAL JUDGEMENT

(Per Shri B.S. Hegde, Member (J))

Heard counsel for the parties.

In this O.A. the applicant has prayed for a direction to the respondents to publish a seniority list of Khalasis/Khalasi Helpers working under respondent No.2 as on 31.12.1990. In this connection we re-call the order dated 10.2.95 passed by this Tribunal which reads as below:

" We find that it would be desirable to direct the applicants first to make individual representation to the respondents regarding the facts of their case, within

four weeks and if such representation is made, the respondents shall pass an order on each of those representation within eight weeks thereafter. Liberty to the applicants to approach the Tribunal, should they be aggrieved by the decision taken on those representation."

Pursuant to the directions of the Tribunal the respondents have published the revised seniority list and the applicants name  have been shown in the revised seniority list.

In the circumstances, we do not see any merit in the O.A. in seeking a direction to publish the seniority list. Accordingly O.A. is dismissed.

M.R. Kolhatkar

(M.R. Kolhatkar)
Member (A)

B.S. Hegde

(B.S. Hegde)
Member (J)

NS